

**OFFICE OF THE DISTRICT JUDGE, ETAWAH**

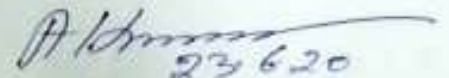
Order No. 78

Date : June 23 , 2020

**ORDER**

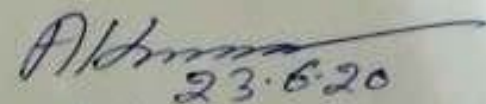
The Chief Medical Officer Etawah vide letter no. C.M.O./XX-J.A./2020/3012 dated 23.06.2020 and District Administration vide letter No 43/J.A.-corona virus-containment/2020 dated 23.06.2020 submitted that the court compound of District Court Etawah is situated in **Containment Zone**. Therefore in compliance of the guidelines given by Hon'ble High Court's letter no. 1117/LXXXVII-CPC/e-Courts/ Allahabad/ dated 03.06.2020, District Court Etawah will remain closed till further order as per the Hon'ble Court's letter No. P.S.(RG)/52/2020 Allahabad dated 02.05.2020 and the resolution of Hon'ble Court dated 25.03.2020. As the Court compound of District Court Etawah falls under the Containment Zone, the remand and bail of arrested persons shall be done as holidays practice.

Inform all concerned.

  
23.6.20  
District Judge,  
Etawah

**Copy forwarded for information and necessary action :**

- 1- The District Magistrate, Etawah.
- 2- Chief Judicial Magistrate, Etawah
- 3- The Senior Superintendent of Police, Etawah
- 4- Bar Association, Etawah
- 5- The Superintendent of Jail, Etawah
- 6- Administrative officer, judgship Etawah to make all necessary arrangements and publish the news in daily newspapers.

  
23.6.20  
District Judge,  
Etawah